

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 39/KB/2018

CA (IB) No. 71/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd OCTOBER, 2018, 10:30 A.M.

Name of the Company		Phoenix ARC Pvt.Ltd.-Vs- Eastern Spinning Mills & Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Aaditya Kanadia, Adv
 Mr. Arif Banerjee, Adv
 Mr. Subhajit Ghosh, Adv

For Corporate debtor

S. Ghosh
3/10/18

Mr. Kumarjit Banerjee, Adv.
 Mr. Pratik Ghosh, Adv.

Financial.
For the petitioning creditor.

Pratik Gh.
3/10/18.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor submits that the matter was settled out of the Tribunal and sought permission to withdraw the petition. Permission is granted. C.P. is disposed of as withdrawn. Since C.P. is disposed of, C.A. is also disposed of.

Urgent certified copy of the order be issued, if applied for, upon compliance with all requisite formalities.

Sd

(Jinan K.R.)
Member (J)